

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 153
(IB)-1248(PB)/2018

IN THE MATTER OF:

Shinoj Koshy

.... Applicant/petitioner

v.

M/s. Granite Gate Properties P Ltd.

.... Respondent

Order under Section 7 of IBC, 2016(CIRP)

Order delivered on 08.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR

HON'BLE ACTG. PRESIDENT


SH. HEMANT KUMAR SARANGI

HON'BLE MEMBER (TECHNICAL)


PRESENT:

ORDER

Renotified to 21.01.2021.


Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

08.12.2020
Aarti Makker